

(3)

21.9.93

(2)

Hon. Mr. A.K. Sinha, Jm.
Hon. Mr. S. Das Gupta, Jm.

Sri P.K. Kashyap learned Counsel
for the applicant prays that
he may be allowed to withdraw
this petition. Accordingly
the prayer is allowed and he
has also made an endorsement to
this effect on the body of the
petition. Accordingly the petition
is dismissed as withdrawn.

W.P.
Am.

W.P.
Jm.